

REPORT CERTIFYING LIST OF CREDITORS

1. That, I am acting as Interim Resolution Professional in respect of the Corporate Insolvency Resolution Process ("CIRP") of M/S Raipur Polymers Private Limited ("Corporate Debtor"), filed by Calco Polychem Private Limited under section 9 of the Insolvency and Bankruptcy Code, 2016 ("IBC") read with rule 6 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rule, 2016 was admitted by the Hon'ble National Company Law Tribunal, Cuttack Bench vide its order dated 31st March 2021 ("Order") and the undersigned was appointed as Interim Resolution Professional ("IRP") with direction to take all necessary action(s) under the provisions of IBC.
2. That, I am filing the requisite list of creditors of the Corporate Debtor along with the relevant details in accordance with the regulation 13(2)(d) of the CIRP Regulations.
3. In view of the aforesaid in compliance with the regulation 13(2)(d) of the CIRP

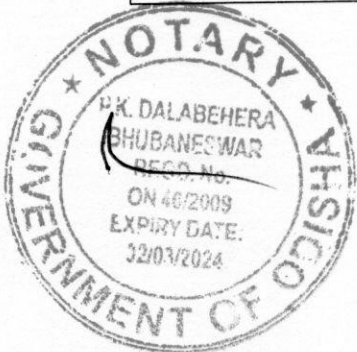


Signature of P.K. Dash

Regulations, I hereby, through this report certify the list of creditors of Raipur Polymers Private Limited, details of whom are listed out herein below:

List of Creditors

Sl No	Particular of Claimant	Amount Claimed in Rs.	Amount Admitted in Rs.	Type of Creditor.
1	The Federal Bank Limited, Raipur Branch	6,93,12,267.77	6,93,12,267.77	Financial Creditor
2	Calco Polychem Private Limited.	23,07,371.00	23,07,371.00	Operational Creditor
3	Patni Plastic Private Limited	80,76,426.00	80,76,152.00	Operational Creditor
4	Srija Polymers	5,64,718.00	5,64,718.00	Operational Creditor
Total		8,02,60,782.77	8,02,60,508.77	



Place: Bhubaneswar
Date: 20/04/2021



Saradindu Jena

Saradindu Jena
Interim Resolution Professional
IP Registration No: IBBI/IPA-002/IP-N00520/2017-18/11622